

**आयकर अपीलीय अधिकरण, सुरत न्यायपीठ, सुरत**  
IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT  
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND  
Dr ARJUN LAL SAINI, ACCOUNTANT MEMBER

**आ.अ.सं./ITA No.279/SRT/2023** (AY 2018-19)

(Hearing in Physical Court)

Asha Akash Jain 803-A, Suramya Apartment, City Light Road, Surat- 395007 <b>PAN No. AFRPJ 6565 C</b>	Vs	Principal Commissioner of Income-tax-1, Surat, 123, 1 <sup>st</sup> Floor, Aayakar Bhavan, Majura Gate, Surat-395001
<b>अपीलार्थी / Appellant</b>		<b>प्रत्यर्थी / Respondent</b>

निर्धारिती की ओर से / Assessee by	Shri Krunal K. Jariwala C.A
राजस्व की ओर से / Revenue by	Shri Ashok B.Koli, CIT-DR
अपील पंजीकरण / Appeal instituted on	20.04.2023
सुनवाई की तारीख / Date of hearing	13.07.2023
उद्घोषणा की तारीख / Date of pronouncement	13.07.2023

**Order under section 254(1) of Income Tax Act**

**PER PAWAN SINGH, JUDICIAL MEMBER:**

1. This appeal by assessee is directed against the order of Ld. Principal Commissioner of Income-tax-1, Surat dated 20.03.2023 for assessment year 2018-19 passed under section 263 of the Income Tax Act, 1961.
2. At the time of hearing, Ld. Authorized Representative for the assessee requested the Bench that he has instructed by assessee to withdraw the instant appeal by filing application dated 11.07.2023.

3. On the other hand, Ld. Commissioner Income-tax-  
Departmental Representative for the Revenue fair enough in  
not objecting to assessee's above application for withdrawal.
4. We have heard both the parties and as the Ld. CIT-DR for the  
Revenue has no objection, we permit the withdrawal of  
assessee's appeal. Accordingly, this appeal of assessee is  
dismissed as withdrawn.
5. In the result, appeal of the assessee is dismissed as  
withdrawn.

Order pronounced in the court at the close of the hearing on  
Thursday, 13<sup>th</sup> July, 2023.

<b>Sd/-</b> <b>(Dr ARJUN LAL SAINI)</b> <b>[लेखा सदस्य/ACCOUNTANT MEMBER]</b>	<b>Sd/-</b> <b>(PAWAN SINGH)</b> <b>[न्यायिक सदस्य JUDICIAL MEMBER]</b>
Surat, Dated: 13/07/2023	
<i>Dkp. Out Sourcing Sr.P.S</i>	

Copy to:

1. Appellant-
2. Respondent-
3. CIT(A)-
4. CIT
5. DR
6. Guard File

// True Copy //

By order

Sr. Private Secretary /Private  
Secretary /Assistant Registrar,  
ITAT, Surat